

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI

DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

LOK SABHA

UNSTARRED QUESTION NO. 4415

ANSWERED ON 19.03.2026

RESTORATION OF URBAN INFRASTRUCTURE DAMAGED BY FLOODS

†4415. SHRI DEVESH SHAKYA:

SHRI NEERAJ MAURYA:

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) the details of the total funds sanctioned, released and utilised under the Central schemes for restoration of urban infrastructure damaged due to floods during the last three years, Statewise, particularly for Etah and Kasganj districts of Uttar Pradesh;
- (b) the number of restoration projects approved, completed and lying pending including the cases of delay beyond the approved timelines or cost overruns, State and district/city-wise, particularly for Etah and Kasganj districts of Uttar Pradesh;
- (c) whether any proposals related to restoration of flood-damaged urban infrastructure are currently pending with the Government, if so, the details thereof along with the reasons for such delay, particularly for Etah and Kasganj districts; and
- (d) whether any deficiencies in effective implementation or any diversion of the funds have been identified during the third-party technical audit or review of Utilisation Certificates (UCs) has revealed implementation irregularities in such projects and if so, the details thereof along with the action taken thereon?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI RAJ BHUSHAN CHOUDHARY)

(a) to (d) State Government is primary responsible for providing necessary relief/restoration measures in the wake of notified calamities. The Central Government supplements the efforts of the State Government and provides requisite logistics and financial support. The State Government undertakes assessment of damages caused due to 12 notified natural calamities including rain and floods and provide relief assistance from State Disaster Response Fund (SDRF) already placed at their disposal as per Government of India's approved norms. Additional financial assistance is provided from National Disaster Response Fund (NDRF), as per laid down procedure in case of disaster of 'severe nature' which includes an assessment based on the visit of an Inter-Ministerial Central Team (IMCT).

Details of allocation and Mitigation measures in the seven cities, namely Mumbai, Kolkata, Chennai, Bengaluru, Hyderabad, Pune and Ahmedabad under Urban Flood Risk Mitigation Programme during the period 2021–26 is given below:

City	Mitigation Measures	NDMF* (in Cr. ₹)	STATE (in Cr. ₹)
Mumbai	6	500	207.71
Pune	17	250	228.22
Hyderabad	4	250	69.53
Kolkata	6	500	150.43
Bengaluru	12	250	25
Ahmedabad	6	250	25
Chennai	5	500	61.29
Total	56	2500	767.18

*NDMF- National Disaster Mitigation Fund

Of this allocation, ₹500 crore each has been earmarked for Mumbai, Chennai and Kolkata, while ₹250 crore each has been earmarked for Bengaluru, Hyderabad, Pune and Ahmedabad. Project proposals of Chennai was approved on 27 November 2023, and the proposals of the remaining cities was approved collectively on 25 July 2024. The first instalment amounting to 30% of the total allocation, has been released to all seven cities.

The second phase of the Urban Flood Risk Management Program includes eleven cities Guwahati, Patna, Kanpur, Trivandrum, Vishakhapatnam, Bhubaneswar, Bhopal, Jaipur, Indore, Lucknow and Raipur. The first installment, amounting to 30% of the total allocation, has been released to Guwahati city. Details of allocation are given below:

City Name	NDMF Share	State Share	Total
Bhopal	200	22.22	222.22
Bhubaneshwar	200	22.22	222.22
Guwahati	200	22.22	222.22
Jaipur	200	22.22	222.22
Kanpur	200	22.22	222.22
Patna	200	22.22	222.22
Raipur	200	22.22	222.22
Thiruvananthapuram	200	22.22	222.22
Vishakhapatnam	200	22.22	222.22
Indore	200	22.22	222.22
Lucknow	200	22.22	222.22
Total	2200	244.42	2444.42

Under AMRUT 2.0 of Ministry of Housing and Urban Development for augmentation of basic infrastructure in urban areas in the sectors of water supply, sewerage management, water body rejuvenation, etc., six projects worth ₹222.14 crore in Etah district and four projects worth ₹81.73 crore in Kasganj district of Uttar Pradesh have been approved.
